## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 5/441/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

Name of the Company:

Accra Pac (India) Pvt. Ltd.

Section of the Companies Act:

Section 129 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1

2

## **ORDER**

None present for Petitioner.

List the matter on 30.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 27<sup>th</sup> day of April, 2017.